

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTICE

Dated Guwahati, the 24th November, 2022

It is for the information of all concerned that due to observance of Constitution Day on 26th November, 2022 at the Gauhati High Court Old Block premises, the entrance and exit gates of the Gauhati High Court (Old Block) will be restricted for entry of all types of vehicles /cars /two-wheelers from 25.11.2022 to 27.11.2022.

Inconvenience caused, is highly regretted.

By Order,

Sd/- Utpal Rajkhowa
REGISTRAR (ADMN.)

Memo No. HC. III – 27/2022/ 5253-5265 /G dated Guwahati, the 24th November, 2022.

Copy to:

1. The Registrar (_____), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The President/Secretary General, Gauhati High Court Bar Association, Guwahati.
4. The President/General Secretary, Gauhati High Court Advocates' Association, Guwahati.
5. The Joint Registrar (_____), Gauhati High Court, Guwahati.
6. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
7. The Asstt. Registrar _____, Gauhati High Court, Guwahati.
8. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
9. The Court Manager, Gauhati High Court, Guwahati.
10. The Chief Security Officer, Gauhati High Court, Guwahati.
11. The Administrative Officer (Judicial) _____, Gauhati High Court, Guwahati.
12. The Court Officer No. 1/2, Gauhati High Court, Guwahati.
13. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

REGISTRAR (ADMN.)

Dr
24/11/22

K. B. B. B.
24-11-22